

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/ESA/TGSP/TCSA/NO. 288 / (MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: M/s. AAA & Sons Enterprises P. Ltd.

SECTION OF THE COMPANIES ACT: 230-232 OF THE
Companies Act 1956/2013/I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------------------------|-------------|--------------|
| | <u>Rajesh Shah</u> | <u>Adv</u> | <u>Ahmed</u> |
| | <u>Ahmed Churawala</u> | | |

Common Order

CSA 287/230-232/NCLT/MB//MAH/2017

CSA 288/230-232/NCLT/MB//MAH/2017

Company Applications allowed vide separate orders.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)